

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 115

CP No. 55/Chd/J&K/2022

IN THE MATTER OF:

Foremost Dairies Pvt. Ltd.

...

Petitioners

Versus

SUS Agro Foods India Pvt. Ltd.

...

Respondents

Under Section: 241, 242 CA 2013

Order delivered on 05.04.2024

Due to Paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Sd/-

Court Officer